

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10226/2009

(From the judgment and order dated 26/02/2009 in SCA No. 1710/2009  
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

KHEMCHAND SHANKARLAL PARMAR

Petitioner(s)

VERSUS

CHIEF POST MASTER GENERAL & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned judgment exemption  
from filing O.T. and prayer for interim relief)

Date: 08/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. Pradhuman Gohil, Adv.

Ms. Charu Mathur, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Dismissed as withdrawn.

(S. Thapar)  
PS to Registrar

(Madhu Saxena)  
Court Master